

ITEM NO.10
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 421/2020

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

JASWANT & ANR.

Respondent(s)

Date : 22-11-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on respondent nos. 1 and 2 but none has
entered appearance.

Original records from the High Court and Trial Court are
awaited. Issue D.O. letter at once.

List on 12.1.2022.

AVANI PAL SINGH
Registrar